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Sertal No. of Order	Date of Order	Order with Signature
10.	25.1.90	. The applicant who was working as Highly Skilled
		Grade II under the District Engineer(Regirdering), S.E.
		Railway, Cuttack has prayed for the reliefs to relieve him
		of the obligation to appear in a trade test and a direction
		to the respondents not to hold any such test. Today Sri
		B. Pal, learned Senior Standing Counsel for the Railways,
		has filed a Memo on behalf of the respondents stating that
		the trade test was not conducted (held) as the matter
		has been pending in this Tribunal and no trade test will
121		be held for promotion as there is no further work. Since
AT .		no trade test is going to be held and no person can claim
9.5		a promotion as of right, the original application has
- 16	1	become infructuous. The application is accordingly
		disposed of.
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Member (Judicial)

Member (Admn.)